

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5668  
ANSWERED ON:03.05.2005  
CBI INVESTIGATION AGAINST FORMER UNION MINISTERS  
Pathak Shri Brajesh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the CBI has sought permission from the Government to prosecute several former Union Ministers during the last three years;
- (b) if so, the details in this regard; and
- (c) the names of former Union Ministers for whose prosecution the Government granted permission to the CBI during the said period and till date?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a) & (b): During this period, the CBI sought permission of the Government of India to prosecute Shri C.K. Jaffer Sharief, former Railway Minister in case No. RC.2(A)/98-ACU.IX/New Delhi investigated by it.

(c): Government of India has granted sanction for prosecution of the former Union Ministers to the CBI during the last three years, as per details below:-

Name	Date of issue of sanction to the CBI
Shri Rasheed Masood	14.2.2003
Shri P.K. Thungon	14.1.2003 and 14.2.2003 (in two separate cases)
Smt. Shiela Kaul	17.2.2003